

(d) to (f) The required information is being collected and will be laid on the table of the Sabha in due course.

Amount Collected under the Additional Emoluments (Compulsory Deposit) Act, 1974

655. SHRI KALYAN ROY :
SHRI BIR CHANDRA DEB
BARMAN :

Will the Minister of LABOUR be pleased to state :

(a) what is the total amount collected and deposited by various industries on account of Wages and Additional Dearness Allowance under the Additional Emoluments (Compulsory Deposit) Act, 1974 till the middle of May, 1976;

(b) what are the details thereof industry-wise in each State;

(c) what measures Government have taken to ensure that statements to individual workmen about the accumulation to their credit in the above account are furnished to them;

(d) how many workers have been paid the first instalment of the compulsory deposit industry-wise, in each State; and

(e) how many managements have failed to pay the first instalment ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) : (a) to (e) The required information is being collected and will be laid on the Table of the Sabha in due course.

Madame Binh's Visit to India

656. SHRI BHUPESH GUPTA :
SHRI LAKSHMANA MAHA-
PATRO :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Madame Binh, Foreign Minister of P.R.G. Vietnam, had recently visited India and met the Prime Minister and other Ministers;

(b) if so, what is the nature of the discussions held with the Prime Minister; and

(c) how Government propose to help Vietnam in her reconstruction programme and what are the details in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS) : (a) Yes, Sir. The Foreign Minister of the P.R.G. of the Republic of South Vietnam, Madame Binh, visited India from May 19-23, 1976, and held talks with our Foreign Minister. She also called on President and Prime Minister.

(b) The discussions covered matters of mutual interest.

(c) India has offered to extend assistance within her capacity towards the reconstruction process of Vietnam. Details will be worked out in due course through mutual discussions.

Follow-up Action on Indo-Pak Agreement

657. SHRI RABI RAY : Will the Minister of EXTERNAL AFFAIRS be pleased to state what follow-up action has been initiated following the recent Indo-Pak agreement at Islamabad ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS) : The Governments of India and Pakistan have agreed that the entire package embodied in the Joint Statement will be put into effect more or less simultaneously between the 17th and the 24th July 1976. Follow-up action required to implement these understandings is now being taken by the Government.

Non-Aligned News Agencies Pool

658. SHRI RABI RAY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that India has consulted other non-aligned countries regarding the agenda and other details for a non-aligned news agency pool; and

(b) if so, what are the details in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS) : (a) Yes, Sir.

(b) A draft agenda for the forthcoming Ministerial Level Conference of non-aligned countries on the non-aligned news agencies pool and a draft working paper on this subject, based on consultations held earlier in the year between India, Tunisia